

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 20.10.2022**

## **COURT OF REGISTRAR**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 3913 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Nareshkumar Mangeram Mittal Vs. Blue Orange Developers P. Ltd. & Ors.	Mansij Arya
<b>2.</b>	I.A. No. 3932 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Bajaj Rubber Company Pvt. Ltd. Vs. Saraswati Timber Pvt. Ltd.	Shailender Kumar
<b>3.</b>	I.A. No. 3928 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Blanket Hospitality Ventures Pvt. Ltd. Vs. —	Namitha Marianne
<b>4.</b>	I.A. No. 3926 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Deepak Vidyasagar Katiyar Vs. Nilesh Sharma & Anr.	Adarsh Kumar Gupta
<b>5.</b>	I.A. No. 3922 of 2022 in Competition. App. (AT) No. ___ of 2022	Jai Bharat Industries Vs. Competition Commission of India & Ors.	Avinash Sharma

**Copy to: -**

- 1. Notice Board**
- 2. Website: [wwaw.nclat.nic.in](http://wwaw.nclat.nic.in)**

**By order**  
**-sd/-**  
**Assistant Registrar**